

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1003 OF 2024**

IN THE MATTER OF:

MR ASHOK KUMAR AND ANR

.....PETITIONER

VERSUS

Moef & CC & Ors..

.....RESPONDENT

MEMO OF PARTIES (AS PER ORDER DATED 05.12.2024)

MR ASHOK KUMAR AND ANR

.....PETITIONER

VERSUS

- 1. Ministry of Environment, Forest and Climate Change,**
Government of India
Through Secretary, Jor Bagh Road, Lodi Colony, New Delhi, Delhi 110003
Email: secy-moef@nic.in (Respondent No.1)
- 2. State of UP, Ministry of Environment, Forest and Climate Change**
Through Principal Secretary/Additional Chief Secretary,
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: rocz.lko-mef@nic.in (Respondent No.2)
- 3. UP State Pollution Control Board**
Through Member Secretary,
Satyam, Vasundhara, Ghaziabad, Uttar Pradesh 201004
Email: ms@uppcb.in (Respondent No.3)
- 4. District Magistrate, Ghaziabad,**
Rajnagar, Ghaziabad-201001 U.P.
Email: dmgha@nic.in (Respondent No.4)
- 5. Bani Singh,**
Salasar Complex, 306, Shankar Vihar Colony,
Quaarsi, Aligarh-202001 (Respondent No.5)
- 6. M/s New Panther Security Guard Services**
Through its owner Bani Singh, Salasar Complex, 306,
Shankar Vihar Colony, Quaarsi, Aligarh-202001 (Respondent No.6)